

GAHC010071112020



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : W.P.(Crl.)/2/2020

SANTANU BORTHAKUR

VERSUS

THE UNION OF INDIA AND 4 ORS
REP. BY THE SECRETARY TO THE GOVT. OF INDIA IN THE MINISTRY OF
HOME AFFAIRS (FOREIGNERS DIVISION), MAJOR DHYAN CHAND
NATIONAL STADIUM, INDIA GATE, NEW DELHI-110002.

2:THE STATE OF ASSAM
REP. BY THE CHIEF SECRETARY TO THE GOVT. OF ASSAM
DISPUR
GUWAHATI-781001
DIST. KAMRUP (M)
ASSAM.

3:THE SECRETARY TO THE GOVT. OF ASSAM
HOME AND POLITICAL DEPTT.
DISPUR
GUWAHATI-781006.

4:THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM
POLITICAL (B) DEPTT.
DISPUR
GUWAHATI-781006.

5:THE INSPECTOR GENERAL OF PRISONS
ASSAM PRISON HEADQUARTERS
KHANAPARA
GUWAHATI-781022
ASSAM

GHY-22
ASSAM

For petitioner(s) : Mr. A. Gautam, Advocate
For respondent(s) : Mr. D. Saikia, AG, Assam
Mr. D. Nath, Sr. G.A., Assam
Ms. A. Gayan, CGC

– **BEFORE** –

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SOUMITRA SAIKIA**

28.02.2023

Heard the learned counsel appearing for the petitioners.

Mr. D. Saikia, learned Advocate General, Assam, prays for a short time to take instructions regarding the averments made in the additional affidavit filed on behalf of the petitioners in WP(Crl.) 6/2020.

List again on **02.03.2023**.

JUDGE

CHIEF JUSTICE

Comparing Assistant